

**NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH
CIRCUIT BENCH AT KOCHI**

CAUSE LIST

Date: 23rd May, 2016

Time: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 26/2016	P. Chandrasekharan Nair Vs. Tomy Thomas	Mr. Shaji Thomas, Adv. for Appellant
2.	Original Application No. 136/2016	Lawyers Environmental Awareness Forum Vs. Kerala State Level Environment Impact Assessment Authority & 8 Ors.	Mr. A. A. Jaleel, Adv. for Applicant
3.	Original Application No. 137/2016	Lawyers Environmental Awareness Forum Vs. State of Kerala & Ors.	Mr. Peter T Thomas, Mr. Jacob Abraham & Mr. John Numbeli, Advs. for Applicant
4.	Original Application No. 192/2016	Lawyers Environmental Awareness Forum Vs. State of Kerala & 5 Ors.	Mr. Peter T Thomas, Adv. for Applicant
5.	Original Application No. 222/2016	Kuruvichira Sri Nagaraja Temple, Rep. by Custodian Sri. K. S. Ravindran Nair Vs. Kunnathunadu Gram Panchayat & Anr.	Mr. K. S. Ravindran Nair, Party in person
6.	Original Application No. 265/2016	Blaicy Dixon Vs. Kerala Coastal Zone Management Authority, Rep. by Secretary	Mr. P. B. Sahasranaman, Adv. for Applicant
AFTER NOTICE			
7.	Original Application No. 16/2016 (SZ)	Suo Motu Proceeding initiated on the basis of 'The Hindu' daily, dated 15.1.2016 Pollution of Water in Bharathapuzha River, Kerala Vs. State of Kerala, Rep. by its Principal Secretary, Thiruvananthapuram & Ors.	
FOR COMPLETION OF PLEADINGS			
8.	Original Application No. 14/2016 (SZ)	Mr. Muhammed, Malappuram Dist. Kerala Vs. Kerala State Level Environment Impact Assessment Authority, Thiruvananthapuram, Kerala & 7 Ors.	M/s. N. C. Radhakrishnan & Mr. P. Velmani, Advs. for Applicant M/s Warriar & Iyer Associates for R-1 Smt. Rema Smrithi for R-2 Smt. Suvitha A.S. for R-3 & R-4 Mr. Ahammed Kutty for R-5 Mr. V. Hari Krishnan for R-6 to R-8
FOR HEARING			
9.	Original Application No. 20/2016 (SZ)	Mr. Santo P.L., Thrissur & Ors. Vs. The State of Kerala, Rep. by The Chief Secretary, Thiruvananthapuram & 25 Others	M/s Rajan Vishnuraj & Mr. Harish Vasudevan, Adv. for Applicant Mrs. Suvitha A.S. for R-1 & R-5 Mrs. Rema Smrithi for R-2 to R-4 M/s K. P. Vijayan & V. N. Haridas for R-6

			M/s Warrier & Iyer Associates Vipin Warrier for R-7 to R-15, R-18, R-22-24 & R-26 M/s. St. Joseph Engineering & Gold Works for R-16 M/s. Anna Plastics Electroplating Works for R-17 M/s. Pradeeksha Aluminum Polishing Electro Coloring Unit for R-19 M/s. St. Joseph Colour Coats for R-20 M/s. United Aluminum Company for R-21 M/s. Bright Procured System for R-25
10.	Original Application No. 25/2016 (SZ)	K. Prem Kumar, Madona Pammamcode, P.O. Industrial Estate, Thiruvananthapuram Vs. The Secretary to Govt. of Kerala, Dept. of Environment and Forests, Thiruvananthapuram & 4 Ors.	M/s. H. Velavadhas, M. Venkatesh Krishnan, Advs. for Applicant M/s. AS. Suvitha for R-1 & R-2 Smt. Rema Smirithi for R-3 M/s. Rajesh P Nair & M/s. S. Mohammed Rafi & V. Malar Kodi for R-4 Mr. P. Velmani for R-5
11.	Application No. 75/2015 (SZ) With	Shammy Thilakan, Kollam Vs. Kerala State Pollution Control Board, Rep. by its Chairman, Thiruvananthapuram & 2 Ors.	M/s. P. B. Sahasranaman, Kamaleshkannan Subramanian & S. Sai Sathya Jith, Advs. for Applicant Smt. Rema Smrithi for R-1 & R-2 Mr. Vijayakumar & Mr. Sunil Narayanan for R-3
12.	Appeal No. 64/2015(SZ)	Sreekumar. S, Proprietor, Manis Family Mart, Kollam, Kerala Vs. Kerala State Pollution Control Board, represented by its Secretary, Head Office, Thiruvananthapuram & 5 Ors.	M/s. M. R. Anison, S. Sunil Narayanan, H. Vijay Kumar, M/s. Sukumaran & Usha, Advs. for Appellant Smt. Rema Smirithi for R-1 to R-3 M/s. P. B. Sahasranaman, Kamalesh Kannan & Sai Satya Jith for R-4 to R-6
13.	Appeal No. 76/2015 (SZ)	N. Shekharan Nair, V. Kottayam P.O., Pathanamthitta Dist. Vs. MoEF & CC, Rep. by its Secretary, New Delhi & 4 others	M/s. Rajan Vishnuraj, Harish Vasudevan, Advs. for Appellant Mr. M. R. Gokul Krishnan for R-1 Smt. Vidyalakshmi for R-2 Smt. Suvitha A. S. for R-3 Mr. Pramodom Grama Panchayath for R-4 M/s. Enoch David Simon Joel & Rony Jose for R-5
14.	Appeal No. 29/2014 (SZ)	M/s. Five Star Metals (P) Ltd., Moochamkundu, Govindapuram, P.O. Muthalamada, Palakkad Vs. Kerala State Level Environment Impact Assessment Authority, through Member Secy., Directorate of Environment and Climate Change, Thiruvananthapuram & Anr.	Dr. Mathew Kuzhalnadan, Adv. for Appellant Mrs. Vidhyalakhmi Vipin for R-1 Smt. Suvitha A.S. for R-2

For orders, cause list and other information please visit our website: www.greentribunal.gov.in